

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 54**

Dated Guwahati, the 21<sup>st</sup> November, 2019.

**In supersession of earlier Orders, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Nani Tagia to deal with the Arbitration Matters at the Itanagar Permanent Bench of Gauhati High Court.**

By Order,

Sd/- D.K. Das  
**REGISTRAR (JUDICIAL)**

**Memo No.HC. III -26/ 2008/ 369-32/ G dated Guwahati, the 21<sup>st</sup> November, 2019**  
**Copy to :**

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanaga Bench, Naharlagun.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
- ✓ 11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court under the caption 'Order dated 21/11/2019 regarding nomination of Hon'ble Judge to deal with arbitration matters at the Itanagar Permanent Bench of the Gauhati High Court.', with a scroll in the homepage.*
12. The P.S. to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
14. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.

*DK*  
**REGISTRAR (JUDICIAL)**

*21-11-19*